

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 29 of 2013 &**  
**IA 45 of 2013**

**Dated 3<sup>rd</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Nabha Power Ltd. & Anr. .... Appellant(s)**

**Versus**

**Punjab State Power Corporation Ltd. ....Respondent(s)**  
**& Anr.**

**Counsel for the Appellant (s) : Mr. S. Ganesh Sr. Advocate**  
**Mr. Aniket Prasoon**

**Counsel for the Respondent (s) : Mr. M.G. Ramachandran**  
**Ms. Swapna Seshadri for PSPCL**  
**Ms. Shikha Ohri**  
**Ms. Ruth Elwin**

**ORDER**

Mr. M.G. Ramachandran, the learned counsel for the Respondent has finished his reply submissions for the second time.

Post the matter for further rejoinder submissions on **21.04.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/ak